

In the High Court of Judicature, Bombay.

Tue day, the 12<sup>th</sup> day of August 1864.

SPECIAL APPEAL No. 333 of 1864.

Nubbae Kham Venkaji, and  
Rammabai Kham Sotee,  
of the Solapoor Dis-  
trict — (Original Defendants) } Appellants

versus

Nasirud Wulud Khan  
Sahib of the Solapoor,  
District — (Original Plaintiff) } Respondent

Rs. 50-0-0

The claim in the Original Suit was to recover several  
lands.

In Appeal No. 222 of 1862 the Judge  
of the District of Solapoor at Solapoor affirmed  
the Decree of the Juff of Poona who had awarded the  
claim

A Special Appeal was preferred in the High Court on the grounds that (1) there  
have been substantial errors in law -  
in the investigation of the case has  
been made which have produced  
errors

error in the decision of the case on  
its merits in that the District  
Judge was in error in ~~admitting~~  
~~using~~ an extract from the collectors  
record as proof of Respondents' title  
to the land in dispute, that (2) the  
District Judge was in error in not  
allowing the expenses incurred by the  
appellants in improving the land, on  
the ground he has done since according  
to the law ~~Respondent~~ <sup>is</sup> liable for it;  
and that (3) the appellants are in pos-  
-sessed of the property for upwards  
of 30 years the claim is therefore bar-  
-red by the law of limitation. -

The Court confirm  
the decree of the District  
Judge with costs on the  
Special Appellant.

M. L. Fisher,

Deputy District Registrar

MEMORANDUM OF COSTS incurred in Special Appeal No. 333.

of 1864 against the decision of the Judge of the District of Solapur, and disposed of on the 12<sup>th</sup> August 1864 by confirming the same with costs

BY THE APPELLANT

In the District.

In the Moonjeff's Court (including v. fee).....	7. 12 "		
In the Judges Court (including v. fee).....	9 6 3		
			17. 2 3.

In this Court.

Stamp for Memorandum of Special Appeal .....	4 " "		
Stamps for copies of Decree and Judgment .....	3 " "		
Stamp for Vukeelutnama .....	2 " "		
Batta for Process and Postage .....	1 3 "		
Sectioner's Fee .....	" 9 6.		
Vukeel's Fee .....	1 8 "		
			12. 4 6.
			Rupees..... 29. 6 9.

BY THE RESPONDENT.

In the District.

In the Moonjeff's Court? .....	14. 5 7		
In the Judges Court? .....	2. 8 "		
			16. 13 "

In this Court.

Stamp for Vukeelutnama .....	2 " "		
Vukeel's Fee .....	1 8 "		
			3 8 "
			Rupees..... 20 5 "



*Yume*  
Sealer

*Yume*  
Acting Registrar

12<sup>th</sup> Day of August 1864.

मुंघर्षेची हज्यायाही मारी घटनेसतांत.

~~कुळ नरतारी १२ सधे वि. ११०० ७११६६ २~~

~~स्वेही घटनेची हज्याया ३३३ ७११६६ ३~~

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(मुळ. ११००)

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प्रतीपक्षी.

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(मुळ. ११००)

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~~९६१२~~  
~~उत्तराखण्ड राज्य सरकार~~

~~१४६२~~  
~~उत्तराखण्ड राज्य~~

~~९६६३~~  
~~गणेशगंगा/बिदेव/सिमर~~

~~२६८~~  
~~गणेशगंगा/बिदेव/सिमर~~

~~सिमर/बिदेव~~

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~~सिमर/बिदेव~~

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~~सिमर/बिदेव~~

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~~दुपुन/सिमर/बिदेव~~

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~~दुपुन/सिमर/बिदेव/सिमर~~

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~~सिमर/बिदेव~~

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~~सिमर/बिदेव~~

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(सिमर)

सिमर-१११४  
सिमर/बिदेव

~~सिमर १२~~  
~~सिमर/बिदेव/सिमर~~

True Translation

*[Signature]*  
1<sup>st</sup> Asst. Registrar